

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**TA (AT) (Competition) No. 05 of 2017**  
**(Old Appeal No. 17 of 2017)**

**IN THE MATTER OF:**

**Prem Prakash**

**...Appellant**

**Versus**

**Madhya Pradesh PWD & Ors.**

**...Respondents**

**Present:**

**For Appellant :**

**For Respondent: Mr. Sanjib Kumar Mohanty with Mr. Amit Acharya and Mr. Pawan Kumar Saxena, Advocates for R-2  
Mr. V.K. Shukla and Mr. Vishal Gupta Advocates for R-2  
Mr. Ashwani Malhotra Advocate for R-3**

**O R D E R**

**22.08.2019** Due to paucity of time the matter could not be taken up.  
Post this appeal 'for hearing' on 25<sup>th</sup> September, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

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